

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 933 of 2019**

**IN THE MATTER OF:**

**Sreenivasa Rao Kurapati**

**...Appellant**

**Vs**

**M/s VIP Industries & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Adhish Rajvanshi, Advocate.**

**For Respondents: None.**

**ORDER**

**06.12.2019** None present for Respondents. Advocate Mr. Adhish Rajvanshi is present for the Appellant and he states that he has instruction from the Appellant to withdraw this appeal.

Appeal is disposed of as withdrawn.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

(V P Singh)  
Member(Technical)

*Akc/Md.*